

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

**Most  
Urgent**

The PDJ Kargil, Leh Ladakh, Rajouri, Reasi,  
ADJ, Kathua, Sub Registrar, Srinagar,  
Sub Judge, Pattan, and Munsiff Char I Sharief,  
Munsiff Handwara, Munsiff Tengdhar, Munsiff Majalta,  
Munsiff Kishtiwari and Munsiff Jammu

NO:- 60274-57/18 Dated :- 03/03/2018

Subject Awaiting information regarding 4<sup>th</sup> Quarterly, 2<sup>nd</sup> half yearly and yearly  
Work Done Statement both Civil and Criminal court wise as on  
31.12.2017 .

Sir,

As desired, I am request to you that the information regarding 4<sup>th</sup>  
Quarterly, 2<sup>nd</sup> half yearly and yearly Work done Statements both Civil and Criminal  
court wise as 31.12.2018 are still awaited from the courts mentioned below :-

S.No	Name of the Courts	Awaiting Statements
1	District Bandipora,	Court wise both civil and criminal 4th Qtr, 2017 and 2 <sup>nd</sup> Half yearly and yearly, 2017 are awaited.
2	District Rajouri	Court wise both civil and criminal 4th Qtr, 2017 are awaited .
3	District Reasi,	Court wise both civil and criminal 4th Qtr, 2017 and 2 <sup>nd</sup> Half yearly and yearly, 2017 are awaited.
4	District Kargil,	Court wise both civil and criminal 4th Qtr, 2017 and 2 <sup>nd</sup> Half yearly and yearly, 2017 are awaited.
5	District Leh Ladakh,	Court wise both civil and criminal 4th Qtr, 2017 and 2 <sup>nd</sup> Half yearly and yearly, 2017 are awaited.
6	ADJ, Kathua	Quarterly work done statement 4th quarter, 2017 is awaited
7	Sub Judge, Pattan	Both civil and criminal 4th Qtr, 2017 are awaited.
8	Munsiff Char I Sharief	Both civil and criminal 4th Qtr, 2017 are awaited.
9	Munsiff Handwara	Both civil and criminal 4th Qtr, 2017 are awaited.
10	Munsiff Tengdhar	Both civil and criminal 4th Qtr, 2017 are awaited.
11	Munsiff Majalta	Both civil and criminal 4th Qtr, 2017 are awaited.
12	Munsiff Kishtiwari	Both civil and criminal 4th Qtr, 2017 are awaited.

In this connection, you are once again requested to kindly send the so  
much awaited statements to this registry by or before 9th, March, 2018 by speed post  
and for Jammu province you are requested to depute a Junior Asstt./orderly for  
submitting the said statements in the Statistical Section of the Worthy Registrar  
Generals' office, Jammu so that we may be able to communicate the same to the Supreme  
Court of India .

Yours faithfully,

  
(Aftab Ahmad Chohan)  
Dy. Registrar, Srs

Copy forwarded to the Incharge NIC, High Court of J&K for uploading on High Court  
web site .

  
Dy. Registrar, Srs